

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
SOUTH ZONAL BENCH, CHENNAI**

E/41374/2018

P. NALLENDRA KUMAR

APPELLANT

Versus

COMMISSIONER OF GST & CE [CHENNAI OUTER]

RESPONDENT

25.03.2019

Date of hearing /decision

Appearance:

For the Appellant Ms. S. Sridevi, Adv.

For the Respondent Shri K. Veerabhadra Reddy, ADC (AR)

CORAM:

Hon'be Smt. Sulekha Beevi C.S, Member (Judicial)

Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)

MISC. ORDER NO.

Per Bench:

The counsel for the appellant has filed the above mention application. It is represented by the counsel for the appellant Ms. S. Sridevi that Appeal No.E/41373/2018 was listed for hearing on 22.03.2019 and was adjourned to 29.03.2019 and that the present appeal No.E/43474/2018 by co- applicant Shri P. Nallendra Kumar against the same impugned order may be linked together with the main Appeal No.E/41373/2018 to 29.03.2019. Request of the

appellant's counsel is allowed. Learned Authorised Representative for the Revenue to take notice.

List the Appeal No.**E/41374/2018** along with the main appeal E.41373/2018 to **29th March, 2019.**

(Dictated and pronounced in open court)

(MADHU MOHAN DAMODHAR)
MEMBER (TECHNICAL)

(SULEKHA BEEVI C.S.)
MEMBER (JUDICIAL)

	DRAFT			Remarks
	I	II	III	
Date of dictation	25.03.2019			
Draft Order - Date of typing	26.03.2019			
Fair Order Typing	26.03.2019			
Date of numbering and date of dispatch	27.03.2019			